

in India is once again active to create communal disturbances in India so that attention of the world is diverted from East Bengal ;

(b) if so, whether the Union Government have already issued instructions in this regard ;

(c) if so, what are the steps Government propose to take and also help the States in case such an emergency arises ;

(d) whether Pakistani spies have been found very active in West Bengal during the East Bengal conflict ; and

(e) if so, how many Pakistani spies have been arrested and action, if any, taken against them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNAL (GRIH MANTRALAYA AUR KARMIK VIBHAG MEN RAJYA MANTRI) (SHRI RAM NIWAS MIRDHA) : (a) Government are fully alive to the possibility of Pakistani agents instigating communal trouble in India.

(b) and (c). After the breaking out of civil war in East Bengal State Governments were cautioned regarding such possibility and were advised to ask their authorities concerned to remain fully vigilant, particularly in the areas where communal trouble had been endemic or where communal tensions were known to exist. The Central Government will provide to the State Governments, prompt assistance of its armed forces to deal effectively with any trouble that may break out.

(d) Some Pakistani spies have been apprehended in West Bengal.

(e) Upto date information is being obtained from the State Government.

Improvement of Communications in the Andaman Islands

322. SHRI S. C. SAMANTA :
SHRI MOHAN SWARUP :

Will the Minister of COMMUNICATIONS (SANCHAR MANTRI) be pleased to state :

(a) the proposed plan for the improvement of communications in the Andaman Islands as announced by the Sanchar Mantri during his visit recently to those Islands ;

(b) the financial implications of the proposals ; and

(c) by what time the results are likely to be achieved ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) The following proposals for the development and improvement of P and T facilities in the Andaman and Nicobar Islands which are currently under examination were referred to by Prof. Sher Singh, the then Minister of Communications during his recent visit to these Islands.

- (i) Formation of a separate Postal Division for the administration of the postal services on the Islands. This would also enable the Islands to be regarded as a separate unit of recruitment for the clerical grades in the Post Office and would obviate the need to bring staff from the main land.
- (ii) Utilisation of all available steamer services, both passenger and cargo, for conveyance of mails between the main land and the Islands.
- (iii) Utilisation of sailings of all Government vessels between the various islands on other duties for conveyance of mails between various post offices.
- (iv) Opening of a floating Mobile Post Office on an experimental basis by the inter-island steamer serving the Southern group of islands.
- (v) Improvement of the Wireless-Telegraph and Radio links between the mainland and the Islands.
- (vi) Provision of Wireless Telegraph/Radio Telephone links for inter-island communication working between Port Blair and five side stations viz. Mayabunder, Nan Cowrie, Rangat, Diglipur and Cambell Bay.
- (vii) Relaxation of the condition of minimum income for opening of rural post offices on the Islands.
- (viii) Employment of part-time staff to enable expeditious sorting of mails received for delivery,

- (ix) Delivery of telegrams in Port Blair through Motor Cycle despatch riders.
- (x) Acceptance of TMOs up to Rs. 100/- for transmission through Police Wireless network.

(b) The developmental proposals are all within the present policy of the Department for extension of P and T facilities in the country with special reference to the less developed areas. There will thus be no additional financial implications specially for the Islands, as a result of these proposals e.g. constituting the Islands as a separate recruitment unit, will mean appreciable savings, as it will obviate the payment of special allowances to the staff brought over from the mainland.

(c) The Postal Division has already been opened and its effect on the postal services will be apparent within the next two to three months. Orders have also been issued for opening the Mobile Post Office in the inter-islands steamer and for the employment of part-time staff.

The Provision of Wireless Telegraph/Radio Telephone links between the mainland and the Islands is expected to be completed by the end of 1972.

The provision of the Wireless Telegraph/Radio Telephone links between Port Blair and the five side stations on the other islands is expected to be completed by the end of this year.

The other proposals are under examination and an early decision will be taken.

Demand for Upward Revision of Prices of Controlled Cloth

323. SHRI SARJOO PANDEY :
SHRI R. R. SINGH DEO :

Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state :

(a) whether the demand made by the Cotton Textile Industry for an upward revision of prices of controlled varieties of cloth has since been considered by Government ; and

(b) if so, the decision taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE) : (a) and (b). The question regarding revision of the prices of controlled cloth has been referred to the Bureau of Industrial Costs and Prices and their recommendations are awaited.

Closure of Ajudhia Textile Mills, Delhi

324. SHRI MOHAMMED ISMAIL :
SHRI JYOTIRMOY BOSU :

Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state :

(a) whether Government's attention has been drawn to the closure of the Ajudhia Textile Mills of Azadpur, Delhi ;

(b) if so, the details thereof ;

(c) whether the Pradhan Mantri has received any memorandum from the workers on the subject ;

(d) whether Government have taken any action on the memorandum ; and

(e) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE) : (a) Yes, Sir.

(b) The management closed the mill on the 6th March, 1971 on account of financial difficulties and labour trouble.

(c) Yes, Sir.

(d) and (e). An Investigation Committee was appointed, under section 15 of the Industries (Development and Regulation) Act, 1951, to look into the affairs of the mill. It has already submitted its report and the question of take over of the mill, under the aforesaid Act, is under active consideration.

राजस्थान में बंदे गये पाकिस्तानी जालूस

325 श्री जगन्नाथ राव जोशी :

श्री हुकूम चन्द कछवाय :

क्या गृह मन्त्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान में वर्ष 1970-71 के